

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
QUESTION NO 19.04.2010
ANSWERED ON
EXPANSION OF TRIBAL SUB PLAN AREAS .

2577

Shri Raghunandan Sharma

Will the Minister of COAL HEALTH AND FAMILY WELFARE TRIBAL AFFAIRS be pleased to state :-

- (a) whether the growth of population in the tribal villages of Madhya Pradesh has resulted in the formation of many such areas which need to be included under sub-plan area;
- (b) whether the Tribal Sub Plan area has to be declared after considering the 13 proposals sent to the Central Government in connection with the expansion of Tribal Sub-Plan area in the State; and
- (c) whether the Central Government has taken a decision on this matter and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(DR. TUSHAR A. CHAUDHARY)

(a) & (b) After the reorganization of the State of Madhya Pradesh and creation of new districts in the State, the Government of Madhya Pradesh has sent proposals for reorganization of Integrated Tribal Development Projects (ITDPs), expansion of Tribal Sub Plan areas i.e., 3 ITDPs, 7 MADA Pockets and 3 Clusters by including new villages and change in name of districts in respect of 6 ITDPs, 2 MADA Pockets and 1 Cluster.

(b) The proposals have been examined in this Ministry, in consultation with the Government of Madhya Pradesh as per criteria laid down for declaration of ITDPs, MADA Pockets and Clusters. The State Government is to submit a revised proposal, accordingly.